

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Shyam Prasad Thikkavarapu

**MAIN PETITION NUMBER** : CP(IB)/225(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/306(CHE)2024

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**ORDER**

Present: Ld. Counsel Shri. Mohammad Umar for the Petitioner.

Ld. Counsel Ms. Janani for the Respondent / Personal  
Guarantor.

Ld. Counsel for the Respondent submits that Personal Guarantor has filed objections to the report of IRP.

Ld. Counsel for the Petitioner seeks time to file response to the objections.

List the petition for filing response / hearing on **06.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)